

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION NO.401 OF 2017**  
**WITH MA NO. 348/2018**

**CONNECTED WITH**  
**ORIGINAL APPLICATION NO. 402 OF 2017**  
**WITH MA NO. 699/2017**

**CONNECTED WITH**  
**ORIGINAL APPLICATION NO. 403 OF 2017**  
**WITH MA NO. 700/2017**

**CONNECTED WITH**  
**ORIGINAL APPLICATION NO. 404 OF 2017**  
**WITH MA NO. 701/2017**

**CONNECTED WITH**  
**ORIGINAL APPLICATION NO. 405 OF 2017.**  
**WITH MA NO. 702/2017**

**Dated:- 28<sup>th</sup> January, 2019.**

***Coram: R. Vijaykumar, Member (A).***  
***R. N. Singh, Member (J).***

**OA No. 401/2017**

Hiroo son of Tukaram Bundhate,  
Adult, aged 57 years, resident  
of village Umroli, Taluka Karjat,  
District Raigad, and working as  
Brake Porter in the cadre of  
Khalasi under Senior Section  
Engineer 9 Diesel) on the Neral  
Matheran Section, Neral.,  
Dist.Raigad-410101.

***...Applicant.***

**( By Advocate Shri Himanshu Shukla ).**

**Versus**

1. Union of India through the  
General Manager, Central Rly,  
C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),  
Operating, (Diesel Loco),  
C.S.T.Mumbai 400 001.



3. Sr. Section Engineer (Diesel),  
Neral, Taluka Karjat,  
District.Raigad-410101.
4. Railway Board,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi-110001.

... Respondents.

( By Advocate Ms. Sangeeta Yadav ).

Connected with OA No.402/2017

Ananta Raghunath Khopkar,  
Adult, aged 58 years,  
Resident of Railway Quarter  
No.K-10, Neral, Taluka Karjat,  
District Raigad, and working as  
Brake Porter in the cadre of  
Khalasi under Sr.Section Engineer  
(Diesel) on the Neral Matheran Section,  
Neral., Dist.Raigad-410101.

...Applicant.

( By Advocate Shri Himanshu Shukla).

Versus

1. Union of India through the  
General Manager, Central Rly,  
C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),  
Operating, (Diesel Loco),  
C.S.T.Mumbai 400 001.
3. Sr. Section Engineer (Diesel),  
Neral, Taluka Karjat,  
District.Raigad-410101.
4. Railway Board,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi-110001.

... Respondents.

( By Advocate Ms. Sangeeta Yadav )

Connected with OA No.403/2017

Balwan Brindavawan Sanjay,  
Adult, Aged 58 years,  
residing at Mohachiwadi, Post Neral,



Taluka Karjat, District Raigad and working as Brake Porter in the Cadre of Khalasi under Senior Section Engineer (Diesel) on the Neral Matheran Section, Neral, Dist. Raigad-410101.

*...Applicant.*

**( By Advocate Shri Himanshu Shukla ).**

**Versus**

1. Union of India through the General Manager, Central Rly, C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P), Operating, (Diesel Loco), C.S.T.Mumbai 400 001.
3. Sr. Section Engineer (Diesel), Neral, Taluka Karjat, District.Raigad-410101.
4. Railway Board, Ministry of Railways, Rail Bhavan, New Delhi-110001.

*... Respondents.*

**( By Advocate Ms. Sangeeta Yadav)**

**Connected with OA No.404/2017**

Yeshwant Baloo, adult aged 56 years, residing at Village Mangaon Varedi, Taluka Karjat, District Raigad, and working as Brake Porter in the cadre of Khalasi under Senior Section Engineer (diesel) on the Neral Matheran Section, Neral., Dist. Raigad-410101.

*...Applicant.*

**( By Advocate Shri Himanshu Shukla )**

**Versus**

1. Union of India through the General Manager, Central Rly, C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),



Operating, (Diesel Loco),  
C.S.T.Mumbai 400 001.

3. Sr. Section Engineer (Diesel),  
Neral, Taluka Karjat,  
District.Raigad-410101.

4. Railway Board,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi-110001.

( By Advocate Ms. Sangeeta Yadav ).

... Respondents.

**Connected with OA No.405/2017**

Dattu Hari Langade,  
adult aged 56 years,  
resident of Umroli,  
Taluka Karjat, District Raigad,  
and working as Brake Porter in the  
cadre of Khalasi under Senior  
Section Engineer (Diesel),  
on the Neral Matheran Section,  
Neral., Dist.Raigad-410101.

...Applicant.

( By Advocate Shri Himanshu Shukla ).

**Versus**

1. Union of India through the  
General Manager, Central Rly,  
C.S.T., Mumbai-400 001.
2. Divisional Railway Manager(P),  
Operating, (Diesel Loco),  
C.S.T.Mumbai 400 001.
3. Sr. Section Engineer (Diesel),  
Neral, Taluka Karjat,  
District.Raigad-410101.
4. Railway Board,  
Ministry of Railways,  
Rail Bhavan,  
New Delhi-110001.

... Respondents.

( By Advocate Ms. Sangeeta Yadav ).



**ORDER (ORAL)****PER:- R. VIJAYKUMAR, MEMBER (A)**

1. Heard Shri. Himanshu Shukla, learned counsel for applicants in all the above OAs. Ms. Sangeeta Yadav, learned counsel for respondents in all the above OAs.
2. At the outset, the learned counsel for applicants seeks permission to withdraw the above OAs. Permission is granted. The learned counsel for applicants places on record the written instructions received by him from the respective applicants in all the above OAs.
3. Accordingly, the above OAs stand dismissed as withdrawn. No orders as to costs. MAs in the respective OAs also stands disposed accordingly.

(R.N. Singh)  
Member (J)

srp

Jad  
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(R. Vijaykumar)  
Member (A)



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# MEMORANDUM FOR THE RECORD

TO: The Honorable Earl Warren, U.S. Supreme Court Building, Washington, D.C.

FROM: Mr. J. Edgar Hoover, Director, Federal Bureau of Investigation

SUBJECT: [Illegible]

Reference is made to your letter of [illegible] dated [illegible] at [illegible].

The Bureau has conducted a thorough investigation of the [illegible] and has

concluded that the [illegible] is a [illegible] and is not a [illegible].

It is recommended that the [illegible] be [illegible] and that the [illegible]

be [illegible] and that the [illegible] be [illegible].

Very truly yours,

J. Edgar Hoover

Special Agent in Charge

Enclosure

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